NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 282 /(MAH)/2017		
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
TTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017		
IAME OF THE PARTIES: M/S	s. Quadrillion	n Capital Put. Ltd
ECTION OF THE COMPA companies Act 1956/2013/		OF THE
. No. NAME	DESIGNATION	SIGNATURE
Rajesh Shah Ahmed Chuna	wala Edv	A homes

Common Order TCSP 281/230-232/NCLT/MB//MAH/2017 TCSP 282/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)